

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5868 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Litigriti Legal Solutions Private Limited Vs. Devendra Umrao, Resolution Professional Three C Properties Private Limited & Ors	Rishi Kapoor

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